GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4324 ANSWERED ON:02.05.2012 AIRLINES DUES TOWARDS GOVERNMENT

Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Gowda Shri D.B. Chandre;Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Yadav Shri Ranjan Prasad

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India and private airlines owes crores of rupees to the Government as per details available with DGCA;
- (b) if so, the outstanding amount that various airlines owes to various agencies such as oil companies tax authorities (both Income-tax and Service-tax), companies leasing aircraft, airport authorities, banks landing, navigation charges and to their employees, as on 31st March, 2012, airline-wise, company-wise;
- (c) whether the Delhi International Airport Limited (DIAL) is on the verge of closure since Air India and other airlines have not cleared their dues; and
- (d) if so, the total dues outstanding against Air India and other airlines as on date?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) and (b): Directorate General of Civil Aviation (DGCA) has no such information.
- (c): Delhi International Airport (P) Limited (DIAL) is facing hardship due to delay in payment of dues by Air India and other airlines.
- (d): The total outstanding dues to DIAL from Air India and other airlines are as follows:

Airlines Outstanding (as on 19.04.2012)

(Rs. in crore)

Air India 462.43
Other Airlines 150.34

Total 612.77